

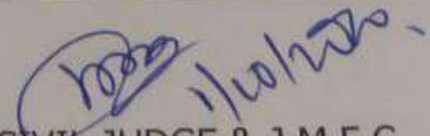
**MORNING SESSION**

**HEARING**

Case No.			-	Plaintiff / Defendants Name
1.	O.S.	817/19	-	Krishnappa V/s. Gowda
2.	O.S.	3/14	-	Anjanappa V/s. Munibachappa
3.	L.A.C.	1/14	-	Muniyappa V/s. S.L.A.O.
4.	L.A.C.	1/07	-	Venkateshappa V/s. S.L.A.O.
5.	O.S.	402/16	-	Vijayakumar V/s. Sonnamma
6.	O.S.	662/14	-	Muniyappa V/s. Chikkathayamma
7.	O.S.	245/11	-	Muniakkayamma V/s. Gopalappa
8.	O.S.	939/08	-	Indramma V/s. Narayanaswamy
9.	O.S.	562/15	-	Padmavathi V/s. Narayanamma
10.	O.S.	839/10	-	Anjinamma V/s. Rajanna
11.	O.S.	893/19	-	Venkataramanappa V/s. Munivenkatamma
12.	O.S.	761/13	-	Gopalaiah V/s. Akkayamma
13.	O.S.	360/15	-	Narayanaswamy V/s. Nagaraja
14.	O.S.	906/19	-	Ravi V/s. Rukminiyamma
15.	O.S.	2270/06	-	Mala V/s. Jayaramaiah

**AFTERNOON SESSION**

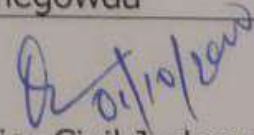
16.	O.S.	965/19	-	Anjanappa V/s. Anjanappa
17.	O.S.	894/19	-	Narasamma V/s. Rathnamma
18.	O.S.	68/14	-	Subbarayappa V/s. Narasimhamurthy
19.	O.S.	393/16	-	Munikadirappa V/s. Anjinappa
20.	O.S.	813/06	-	Munianjinappa V/s. Byrappa
21.	O.S.	1976/06	-	Narayanaswamy V/s. Byrappa
22.	O.S.	395/09	-	Pillappa V/s. Chikkanarayanappa
23.	O.S.	339/16	-	Pillamma V/s. Aswatha
24.	O.S.	51/13	-	Jagadamba V/s. Puttagowramma
25.	O.S.	139/18	-	Krishnappa V/s. Munipoojappa
26.	O.S.	773/19	-	Ramesh V/s. Manjulamma
27.	O.S.	901/06	-	Manjula V/s. Marappa
28.	O.S.	851/14	-	Lakshmiddevamma V/s. Rajeshwari
29.	O.S.	328/15	-	Bhagyalakshmi V/s. Rama
30.	O.S.	197/18	-	Manjunatha V/s. Hanumegowda

  
I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka

In the court of II ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, Dated 03-10-2020.

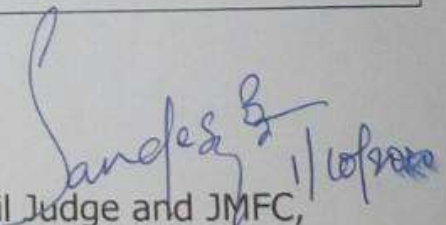
<b>MORNING SESSION</b>			
<b>HEARING</b>			
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>
1.	O.S.	469/12	- L. Nagaraj V/s. Subbaiah
2.	O.S.	1500/06	- Venkatesh Murthy V/s. Ammakka
3.	O.S.	410/13	- Muniyamma V/s. Mariyappa
4.	O.S.	44/10	- Kaverappa V/s. Hanumanthiah
5.	O.S.	506/11	- Jayamma V/s. Srinivas
6.	O.S.	432/12	- Sanjeevappa V/s. Hanumakka
7.	O.S.	574/11	- Munikanthamma V/s. Muniyappa
8.	O.S.	1195/06	- D.R. Gunduraju V/s. Shivaprasad
9.	O.S.	417/07	- Chandrakantha Kumar V/s. Narayanappa
10.	O.S.	668/15	- Asha V/s. Chikkachengappa
11.	O.S.	542/17	- Hanumakka V/s. Venkateshappa
12.	O.S.	627/09	- Venkatamma V/s. Doddathayamma
13.	O.S.	235/13	- Ramesh V/s. State of Karnataka
14.	O.S.	371/17	- Muthulakshmi V/s. Vijayakumar
15.	O.S.	1109/06	- Jayamma V/s. Muniyamma
<b>AFTERNOON SESSION</b>			
16.	O.S.	169/10	- Chetan Kumar V/s. Muniakkayamma
17.	O.S.	552/09	- Kemparaju V/s. P.G. Nataraj
18.	O.S.	652/11	- Narasimhaiah V/s. Anjinappa
19.	O.S.	876/15	- Manjunath V/s. Rajanna
20.	O.S.	1086/06	- Ravishankar V/s. Naganna
21.	O.S.	487/10	- Kempamma V/s. Chikkakempanna
22.	O.S.	541/13	- Deepak V/s. Harish
23.	O.S.	91/17	- Dodda Lagumaiah V/s. Manjunath
24.	O.S.	1185/06	- Narasaiah V/s. Hanumantharayappa
25.	O.S.	555/19	- S. Papanna V/s. Channegowda
26.	O.S.	573/13	- Rathnamma V/s. Chikkamuniyappa
27.	O.S.	40/08	- Parvathamma V/s. Veerabhadra
28.	O.S.	711/20	- Kum. Likitha V/s. Shivappa @ Shivakumar
29.	O.S.	720/20	- Ajay V/s. Pillappa @ Thalavari Pillappa
30.	O.S.	243/17	- Yallamma V/s. Jayaramegowda

  
II Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 03-10-2020**

<b>MORNING SESSSION CIVIL AND CRIMINAL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. C.C.3468/2020 2. C.C.3478/2020 3. CR.49/20 CNPS 4. CR.75/20 DPS 5. PCR /20 (SHIVAKUMAR 6. PCR /20 (KRISHNAPPA.N 7. PCR /20 (KRISHNAPPA.N 8. O.S.431/2008 9. O.S.631/2014 10.O.S.397/2020 11.C.C.3825/2015 12.C.C.557/2020 13.C.C.1101/2015 <b><u>ARGUMENTS</u></b> 14.O.S.189/2007 15.O.S.893/2008	<b><u>EVIDENCE</u></b> 1.EX 2/1993 2.C.C.2176/2012 3.C.C.2234/2012 4.C.C.4242/2012 5.C.C.2762/2012 6.PCR 121/2013 7.C.C.1312/2013 8.C.C.1336/2013 9.C.C.2480/2013 10.C.C.2698/2013 11.C.C.3489/2013 12.O.S.189/2020 13.O.S.1035/2012 <b><u>ORDERS</u></b> 14.O.S.729/2015 15.C.C.1998/2019

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP  
dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.